

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1 - IA(Plan)/13(AHM)2024
in
CP(IB)/70(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Eco Green Products Pvt Ltd
V/s
Gajanand Corporation Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 22/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Atul Sharma, Adv.
For the Respondent :

ORDER

IA(Plan)/13(AHM)2024

Applicant is directed to issue notice to all concerned parties including Operational Creditor/s and Suspended Management and file affidavit of service of proof within two weeks.

List the matter on 05.06.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)